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13.	WP No. 47 of 2018	Search for Action Knowledge Tribal Initiative)	-
14.	WP No. 31491	Different residents of Mamidyala village, mulugumandal, Siddipet District, Telangana State	PS (RD) Hyd.& others
15.	WP (PIL) No. 299 of 2017	Dr. KVP Ram Chandandra Rao	MoWR & others
<b>(C) NGT, Delhi</b>			
16.	Original Application no. 350/2018	Madichrla Satyanarayana and Madicherla Ramachndram.	Ministry of Environment, Forest and Climate Change and others
17.	Original Application no. 350/2018 (M.A. No. 830/2018)	Madichrla Satyanarayana and Anr Vs. UOI &Ors.	Ministry of Environment, Forest and Climate Change and others
18.	Application No. 452 of 2013 and application of 2016	Readiness for Empowerment through Legitimate Action (RELA)	Ministry of Environment, Forest and Climate Change and others
19.	OA 66 of 2017	Dr. Pentapati Pulla Rao	Ministry of Environment, Forest and Climate Change& others
20.	OA No.365 of 2018	Sri Potha bathula Nageswara Rao	Polavaram Project Authority and others

#### Depletion of groundwater table

†2219. MS. SAROJ PANDEY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether any plan has been implemented to control the depleting groundwater table in the country; and

†Original notice of the question was received in Hindi.

- (b) if so, the details of the plan and the amount allocated for the plan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water and revival of water bodies in the Country is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL [http://mowr.gov.in/sites/default/files/MeasuresForGW- Depletion\\_2.pdf](http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf)

Water conservation works are primarily taken under Natural Resource Management component of Mahatma Gandhi National Rural Employment Guarantee Scheme. State-wise details of water conservation and water harvesting works completed and expenditure incurred under NRM during the period 2014-15 to 2018-19 are given in the Statement [Refer to the Statement Appended to the Answer to USQ No. 2216 Part (b)]

#### **River erosion in Barak river**

2220. SHRI BHUBANESWAR KALITA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Government is aware that Barak river in Assam is considered to be a pious source of civilization;
- (b) whether Government is also aware of serious erosion of Barak river; and
- (c) if so, whether Government intends to prepare action plan to clean-up the Barak river to contain river erosion?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Government is aware of serious erosion of Barak River. Soil erosion by river is a dynamic and natural process resulting in changes in river course and causing loss of land, the intensity of which varies with time and space.

For tackling flood and erosion problem, Brahmaputra Board has prepared a master plan on Barak and its tributaries which was approved by the Government in the year 1997. Further, Water Resources Department, Government of Assam has also informed that one proposal for ₹ 18.00 Cr for procurement of Dredger for dredging the tributaries of Brahmaputra and Barak has been approved under State Disaster Response Fund (SDRF) funding for 2017-18.